

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 110 OF 2017**

**Dated : 24<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

<b>NTPC Ltd.</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s)	:	Mr. Sanjay Sen, Sr. Adv. Ms. Shikha Ohri Ms. Partiksha Chaturvedi
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R-2  Mr. Varun Shankar Mr. Abhishek Upadhyay for R-6  Mr. R. B. Sharma Mr. Mohit K. Mudgal for R-16 & 17

**ORDER**

Appellant placed on record a chart/table indicating the common issues which could be disposed of in the batch matters apart from hearing respective disputes in the appeals. Respondents to verify the same and submit their response within two weeks.

List the matter for further hearing on **17.10.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**